

[Translation in English of the Kerala Appropriation (No. 3) Act, 2003 published under the Authority of the Governor]

THE KERALA APPROPRIATION (No 3) ACT, 2003

*An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Kerala for the services of the financial year 2003-2004*

*Preamble* —WHEREAS, it is necessary to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Kerala for the services of the financial year 2003-2004;

BE it enacted in the Fifty-fourth year of the Republic of India as follows :—

1. *Short title* —This Act may be called the Kerala Appropriation (No. 3) Act, 2003

2. *Issue of Rs 493,56,89,000 from and out of the Consolidated Fund of the State of Kerala for the Financial Year 2003-2004* —From and out of the Consolidated Fund of the State of Kerala, there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Rupees Four hundred and ninety three crore fifty six lakh and eighty nine thousand only towards defraying the several charges which will come in the course of payment during the financial year 2003-2004 in respect of the services and purposes specified in column (2) of the Schedule.

3. *Appropriation* —The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Kerala by this Act shall be appropriated for the services and purposes specified in the Schedule in relation to the Financial Year 2003-2004

SCHEDULE  
(See Sections 2 and 3)

(1)		(2)		(3)		
Sl No	Demand No	Services and Purposes		Sums not exceeding		
				Voted by the Legislative Assembly Rs	Charged on the Consolidated Fund Rs	Total Rs
1	I	State Legislature	Revenue	30,00,000	.	30,00,000
2	II	Heads of States, Ministers and Headquarters Staff	Revenue	7,88,62,000	.	7,88,62,000
3	III	Administration of Justice	Revenue	5,95,56,000	.	5,95,56,000
4	IV	Election	Revenue	1,000	.	1,000
5	V	Agricultural Income Tax and Sales Tax	Revenue	3,65,45,000	.	3,65,45,000
6	VI	Land Revenue	Revenue	78,70,000	.	78,70,000
7	X	Treasury and Accounts	Revenue	18,15,03,000	.	18,15,03,000
8	XI	District Administration and Miscellaneous	Revenue	84,50,000	.	84,50,000
9	XII	Police	Revenue	7,13,70,000	.	7,13,70,000
			Capital	5,75,76,000	.	5,75,76,000

(1)		(2)		(3)		
Sl No	Demand No	Services and Purposes		Sums not exceeding		
				Voted by the Legislative Assembly Rs	Charged on the Consolidated Fund Rs.	Total Rs
10	XIII	Jails	Revenue	7,34,61,000	.	7,34,61,000
11	XIV	Stationery and Printing and Other Administrative Services	Revenue	5,79,90,000	.	5,79,90,000
12	XV	Public Works	Revenue	10,00,00,000	..	10,00,00,000
			Capital	6,74,09,000		6,74,09,000
13	XVI	Pension and Miscellaneous	Revenue	71,67,47,000	1,32,53,000	73,00,00,000
14	XVII	Education, Sports, Art and Culture	Revenue	13,01,96,000		13,01,96,000
			Capital	10,01,000		10,01,000
15	XVIII	Medical and Public Health	Revenue	13,50,13,000	2,49,000	13,52,62,000
			Capital	4,17,83,000	..	4,17,83,000
16	XX	Water Supply and Sanitation	Revenue	1,00,00,000	..	1,00,00,000
17	XXI	Housing	Revenue	77,000	.	77,000
			Capital	10,85,52,000	.	10,85,52,000
18	XXII	Urban Development	Revenue	15,00,00,000	-	15,00,00,000
19	XXIV	Labour and Labour Welfare	Revenue	1,00,60,000	27,000	1,00,87,000
			Capital	52,00,000	-	52,00,000

20	XXV	SocialWelfare including Welfare of Scheduled Castes/Scheduled Tribes and Other Backward Classes	Revenue	39,50,00,000	-	39,50,00,000
			Capital	5,00,00,000	..	5,00,00,000
21	XXVI	Relief on Account of Natural Calamities	Revenue	47,85,40,000	..	47,85,40,000
22	XXIX	Agriculture	Revenue	4,05,02,000		4,05,02,000
			Capital	4,15,27,000	-	4,15,27,000
23	XXXI	Animal Husbandry	Revenue	1,000	-	1,000
			Capital	3,00,00,000		3,00,00,000
24	XXXIII	Fisheries	Revenue	50,45,000		50,45,000
			Capital	5,94,48,000		5,94,48,000
25	XXXIV	Forest	Revenue	60,00,000		60,00,000
26	XXXV	Panchayat	Revenue	20,13,33,000	-	20,13,33,000
27	XXXVI	Community Development	Revenue	12,18,99,000	..	12,18,99,000
28	XXXVII	Industries	Revenue	1,00,00,000		1,00,00,000
			Capital	50,00,01,000	-	50,00,01,000
29	XXXVIII	Irrigation	Capital	30,15,00,000	-	30,15,00,000
30	XXXIX	Power	Revenue	25,22,51,000	-	25,22,51,000
			Capital	30,92,53,000	-	30,92,53,000
31	XLI	Tourism	Revenue	70,00,000	-	70,00,000
32	XLV	Miscellaneous Loans and Advances	Capital	6,38,000		6,38,000
Total				492,21,60,000	1,35,29,000	493,56,89,000